



No. NGT/PB/402/GA/2014 / 2524

Date: 29th December, 2014

Notice Inviting Bids

Subject:- Empanelment of Caterers for providing Catering Services at National Green Tribunal, Principal Bench, New Delhi.

Sealed Proposals are invited from DGS&D approved Caterers and also from Experienced registered and reputed Govt./Private Caterers for its empanelment to serve the quality foods in National Green Tribunal, Principal Bench, New Delhi on demand for the following items to be served on buffet basis:-

1. Rice
2. One Dal
3. Two seasonable Vegetables
4. One Paneer Dish,
5. Two items of non-Veg (a) one Mutton Dish & (b) one Chicken/Fish Dish,
6. Salad/Chatni
7. One Raita/Curd Dish
8. Two items of Sweet Dishes,
9. Tea/Coffee,
10. Soft Drinks,-
11. Juice,
12. Three kinds of assorted Bread (Tawa Roti / Naan / Laccha Paratha).
13. Mineral Water 250ml with adequate provision.

The Caterer shall be responsible for necessary decoration of the buffet area, installation of requisite no. of decorated sitting arrangement, providing good quality cutleries, and the cost shall include all transported charges also.

The bidders shall have an adequate experience and skills for providing Catering services at Private, Public Undertakings or Govt. Establishments in New Delhi. Bids shall be submitted in sealed envelope and clearly marked with project title "Response to proposals for Catering services at National Green Tribunal, Principal Bench, New Delhi".

The Last date for submission of bids will be 9th of January 2015 at 2:00 pm. The Bids will be opened on 9th January 2015 at 3:30 pm. In case the due date is declared a Holiday, the bid shall be opened on next working day. The response in respect of the selection of bids will be absolute discretion of the Competent Authority of the National Green Tribunal, Principal Bench, New Delhi. Bids received after the specified date will not be considered. The proposal should be sent to the following address:- "Registrar General, National Green Tribunal, (Principal Bench), Faridkot House, Copernicus Marg, New Delhi-110001".

The Notice for Bids of even no dtd 20/12/2014 published in the Web stands cancelled.


(Sanjay Kumar)
Registrar General

Copy to:-

1. PPS to the Hon'ble Chairperson, NGT
2. PS to Registrar General, NGT
3. Under Secretary, NGT
4. Dy. Controller of Accounts, NGT
5. Consultant (P&A), NGT
6. Website of National Green Tribunal
7. Notice Board
8. Guard File/Concerned File.